

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5589
ANSWERED ON:02.05.2000
DEVELOPMENT OF WOMEN AND CHILD
A. VENKATESH NAIK;RAMSHETH THAKUR

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether there is proposal to reconstitute Monitoring Committee for implementation of various schemes for the development of women and child;
- (b) if so, the details thereof;
- (c) the total amount earmarked for the development of women and child for the next five years;
- (d) whether the Government have also extended the scope of the monitoring committee; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SUMITRA MAHAJAN)

(a),(b),(c),(d)&(e) There is a Monitoring Committee in the Department of Women and Child Development monitoring 27 Beneficiary Oriented Schemes for Women, as identified by PMO, half-yearly, on regular basis through Inter-Ministerial Review Meetings. The scope of the existing review Committee has been widened to cover other schemes for women and aspects impacting on their lives. The Committee has been renamed as Committee for Monitoring of Gender Mainstreaming in the Government. This Committee does not cover schemes for children.

For the Ninth Five Year Plan period (1997-2002), an amount of Rs.7810.42 crores has been earmarked for the Department of Women and Child Development.